

IN THE CENTRAL ADMINISTRATIVE RIBUNAL
PRINCIPAL BENCH NEW DELHI.

O.A. No. 1783/1990

New Delhi, dated the 23th Aug., 1994

CORAM

Hon'ble Shri S.R. Adige, Member (A),

Hon'ble Smt. Lakshmi Swaminathan, Member (Judicial)

Dr. S.K. Sharma
R/o P-19, Pandey Nagar,
Patparganj, Delhi-92

... Applicant

(By Advocate Shri Ashok Aggarwal)

v/s

1. Delhi Administration,
through Chief Secretary 5-Alipur Road,
Delhi-54
2. Guru Tegh Bahadur Hospital,
through Medical Superintendent,
Shahdara, Delhi.

... Respondents

(By Advocate Mrs. Atmish Ahlawat)

JUDGMENT(ORAL)

(Hon'ble Shri S.R. Adige, Member (A))

Shri Ashok Aggarwal, learned counsel for the applicant appeared and states that permission be granted to withdraw the O.A, as it has become infructuous. Prayer is allowed. Application is dismissed as having become infructuous.

Lakshmi Swaminathan
(Lakshmi Swaminathan)

Member (J)

S.R. Adige
(S.R. Adige)

Member (A)